

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 784/2014

New Delhi, this the 16th day of October, 2015.

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

G.P. Kumar,
R/o Raj Bhawan,
Kanakkode, Vattappara P.O.,
Trivandrum – 695028,
Kerala State.

.. Applicant

(By Advocate: Shri G. Prakash)

Versus

1. The Dy. Commissioner of Police,
Security Wing, Vinay Marg,
New Delhi-110 021.

2. The Central Pension Accounting Office,
Government of India,
Trikoot-2,
Bhikaji Cama Place,
New Delhi-110066,
Through the Pay & Accounts Officer. .. Respondents

(By Advocate : Mrs. Sumedha Sharma)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard both the sides.

2. The only grievance of the applicant is that one, Shri Mahipal Singh, who was junior to the applicant as Armourer, was given higher pay scale whereas the applicant was denied the same.

Though he made a representation on 25.11.2012 but the respondents have not passed any speaking orders thereon.

3. The learned counsel for the applicant placed reliance on a judgment of this Tribunal in O.A. No.2021/2013 dated 15.04.2014.

4. In the circumstances, the O.A. is disposed of, without going into the merits of the case, by directing the respondents to consider the claim of the applicant, keeping in view the judgment in O.A. No.2021/2013 dated 15.04.2014, and to pass appropriate speaking and reasoned orders thereon, in accordance with law, within 60 days from the date of receipt of a copy of this order. No order as to costs.

(P.K. BASU)
Member (A)

(V. AJAY KUMAR)
Member (J)

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